

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 36137/2015

ARJUN

Petitioner(s)

VERSUS

VENUVAN COOPERATIVE HOUSING SOCIETY LTD. AND ANR. & ANR.

Respondent(s)

Date : 05-01-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr. Raghunatha Sethupathy, Adv.

Ms. Astha Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

Four weeks time, as last chance is given to the respondent No.2 to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

SANJAY PARIHAR
Registrar

MG